

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

A. B. A. No. 2955 of 2020

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**CORAM**

**HON'BLE MR. JUSTICE RAJESH SHANKAR**

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02/09.09.2020      At the request of learned counsel for the petitioners, the defects pointed out by the office are ignored.

Call for the case diary from the Court below concerned.

Put up this case after four weeks under the appropriate heading.

Satish/-

(RAJESH SHANKAR, J)